

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:7149

ANSWERED ON:12.05.2005

SALE OF PETROLEUM PRODUCTS TO FOREIGN COUNTRIES

Kamat Shri Gurudas

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government, during the last several years, has allowed sale of petroleum products either through public undertakings or through private refineries to foreign countries;

(b) if so, whether the Government has received information that those who get such quota of petroleum products for export purposes are selling them merely outside India's International borders on nearest foreign port and get the same material back into the country;

(c) whether the Government has realized that such companies are taking advantage of imports / exports policies to earn income in foreign exchange; and

(d) if so, the details of such companies who have been found indulged in such activities during the last three years and the action taken against them?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): Yes, Sir.

(b) to (d): While there is no quota for export of petroleum products, it has recently been brought to the notice of the Government that various concessions available on export under different laws are being misused by some persons. The Government is looking into the matter.